

HIGH COURT OF TRIPURA
AGARTALA

O R D E R

Dated, Agartala, the 9th November, 2022

Hon'ble the Chief Justice has been pleased to rescind the Order No.33, dated 10.05.2013 issued under the Memo. No. F.40(21)-HCT/BENCH/REGISTRY/2013/7083-92, dated 10.05.2013 regarding circulation of the Judgment(s) marked as 'Fit for Reporting' to all the Hon'ble Judges with immediate effect.

By order,

Digitally signed by MOU BANERJEE

Date: 2022.11.09 13:29:57 +05'30'

(M. Banerjee)

Dy. Registrar (Judicial)

No.F.40(21)-HCT/BENCH/REGISTRY/2022/12038-55

9th November, 2022

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
06. The Registrar (Vigilance), High Court of Tripura, Agartala;
07. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
08. The Joint Registrar, High Court of Tripura, Agartala;
09. All the Deputy Registrars, High Court of Tripura, Agartala;
10. The Chief Librarian, High Court of Tripura, Agartala;
11. All the Assistant Registrars, High Court of Tripura, Agartala;
12. The System Analyst/ the Computer Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
13. All the Superintendents (Bench Section), High Court of Tripura, Agartala;
14. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
15. The Court Master(s), High Court of Tripura, Agartala;
16. The Bench Clerk(s), High Court of Tripura, Agartala;
17. All the Bench Sections, High Court of Tripura, Agartala; and
18. Order File.

Digitally signed by MOU BANERJEE

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Dy. Registrar (Judicial)